

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

[C. APPLICATION NO. 263 OF 2002]

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

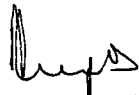
Notes of the Registry

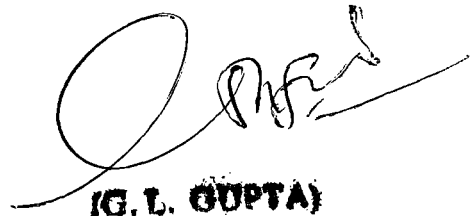
Orders of the Tribunal

9-1-2003

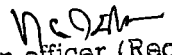
Mr. B. S. Charan Counsel for Applicant.

Since the MA for condonation of delay has been dismissed this OA is dismissed as barred by limitation.


A. P. NAGBATH
Adm. Member


(G. L. GUPTA)
Vice Chairman

Part III and III destroyed
in my presence on 9.4.08
under the supervision of
section officer (I) as per
order dated 31.1.08


Section officer (Record)


24/1/03